



TAMIL NADU LEGISLATIVE ASSEMBLY
(Twelfth Assembly)

NINTH SESSION
(16th November, 2004 to 22nd November, 2004)

RESUME OF BUSINESS

Legislative Assembly Secretariat,
Chennai - 600 009.

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PREFACE

This publication contains a brief resume of the business transacted by the Twelfth Tamil Nadu Legislative Assembly during the Ninth Session held from 16th November, 2004 to 22nd November, 2004.

Chennai - 600 009.
Dated: 8-2-2005.

V. RAJARAMAN,
Secretary.

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TAMIL NADU LEGISLATIVE ASSEMBLY

TWELFTH ASSEMBLY - NINTH SESSION

RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE ASSEMBLY FROM 16TH NOVEMBER, 2004 TO 22ND NOVEMBER, 2004.

I. SUMMONS

Summons for the Ninth Session of the Twelfth Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on 8th November, 2004 in S.O.Ms.No.159, Legislative Assembly Secretariat, dated the 8th November, 2004 to meet at 10.00 A.M. on the 16th November, 2004.

II. DURATION OF THE MEETING

The Ninth Session of the Twelfth Tamil Nadu Legislative Assembly commenced on the 16th November, 2004 and adjourned *sine-die* on the 22nd November, 2004.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for five days during the period on the following days:-

16th November, 2004, 17th November, 2004, 18th November, 2004, 19th November, 2004 and 22nd November, 2004.

In terms of hour it sat for 14 hours and 05 minutes.

IV. PROROGATION

The Ninth Session of the Twelfth Tamil Nadu Legislative Assembly was prorogued with effect from the 8th January, 2005 vide S.O.Ms.No.14, Legislative Assembly Secretariat, dated the 8th January, 2005.

V. OBITUARY REFERENCES

Five Obituary References were made in the House on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Sl. No. and Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>	
(1)	(2)	(3)	(4)	(5)	
1	Tvl. S.Sivasamy	Ilayangudi	1977-80 1980-84	05.06.2004	16.11.2004
2	K.Cheemaichamy	Manamadurai	1962-67 1967-71	13.08.2004	16.11.2004
3	J.James	Tiruvattar	1967-71 1971-76 1977-80	05.10.2004	16.11.2004
4	E.T. Ponnuvelu	Varahur (S.C)	1991-96	07.11.2004	16.11.2004
5	T.O. Periaswamy	Avanashi	1971-76	04.11.2004	17.11.2004

All the Members stood in silence for two minutes as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTIONS

On the 16th November, 2004, Hon. Dr.K. Kalimuthu, Speaker, placed before the House the following Condolence Resolutions:

(i) On the demise of Thiru Yasar Arafat, Palestinian President :-

"40 ஆண்டு காலமாக பாலஸ்தீன மக்களின் நம்பிக்கை நட்சத்திரமாக விளங்கியவரும், பாலஸ்தீன விடுதலை இயக்கத்தின் தலைவரும், பாலஸ்தீன மக்களுக்காக சுதந்திர நாடு ஒன்றை உருவாக்குவதே தனது இலட்சியமாகக் கொண்டு வாழ்ந்து வந்தவரும், பாலஸ்தீன மக்களின் உரிமைகளுக்காக போராடிய தலைசிறந்த தலைவரும், வீரத் திருமகனும், ஒரு தலைசிறந்த ராஜதந்திரியாக வரலாறு படைத்தவரும், இந்தியா உட்பட பல்வேறு நாட்டுத் தலைவர்களுடன் நெருங்கிய நட்புக் கொண்டவரும், 1993-ஆம் ஆண்டு ஆஸ்ரோவில் இஸ்ரேலுடன் ஏற்பட்ட உடன்பாட்டைத் தொடர்ந்து 1994-ஆம் ஆண்டு டிசம்பர் மாதம் உலக அமைதிக்கான நோபல் பரிசு பெற்றவரும், பாலஸ்தீனியரின் தாயகத்தை மீட்டுத் தரும் இலட்சியத்துடன் பாலஸ்தீன மக்களை தன்பக்கம் ஈர்த்து வந்தவருமான பாலஸ்தீன அதிபர் யாசர் அராபத் அவர்கள் 2004-ஆம் ஆண்டு நவம்பர் மாதம் 11-ஆம் தேதி பாரீஸ் மருத்துவமனையில் மறைந்த செய்தியறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. மறைந்த இத்தலைவரைப் பிரிந்து வாடும் அவரது குடும்பத்தினருக்கும், இத்தலைவரின் மறைவினால் ஆற்றொணாத் துயரத்தில் ஆழ்ந்திருக்கும் பாலஸ்தீன மக்களுக்கும் இப்பேரவை தனது ஆழ்ந்த இரங்கலையும், அனுதாபத்தையும் தெரிவித்துக்கொள்கிறது."

The above Resolution was adopted *nem.con* after observing silence for two minutes.

(ii) on the demise of Dr. M. Tamilkudimagan, former Speaker, Tamil Nadu Legislative Assembly:-

"முனைவர் மு. தமிழ்க்குடிமகன் தலைசிறந்த இலக்கியவாதி; இனிய பண்பும், செயல் திறனும் கொண்டவர்; தமிழ் மீது அளப்பரிய பற்றுடையவர்; தமிழ் மொழி ஏற்றம் பெற்றிட தன்னை அர்ப்பணித்துக் கொண்டவர்; தமிழில் பல்வேறு நூல்களை எழுதிய இணையற்ற எழுத்தாளர்; தமது எழுத்திலும் சொல்லிலும் பெருமைகள் பல பெற்றவர்; பரிதிமாற் கலைஞர், மறைமலை அடிகள், மொழி ஞாயிறு தேவநேயப் பாவாணர் ஆகியோர் வழியில் நின்று தனித்தமிழ் உணர்வை வளர்த்தவர்; சாத்தையா என்ற பெயரை தமிழ்மீது கொண்ட அளப்பரிய பற்றால் தமிழ்க்குடிமகன் என்று மாற்றிக் கொண்டவர்; பல்லாண்டுகள் ஆசிரியராகவும், கல்லூரி முதல்வராகவும் சிறப்பாகப் பணியாற்றியவர்; தமிழ்மொழிக்குச் சிறந்த எழுத்துப் பணி புரிந்துள்ளவர்; இவரது கவிதைத் தொகுப்புகள் படிப்போரின் உள்ளங்களைக் கவரும் சக்தி பெற்றவை; இவரது தமிழ்நடை பீடும் பெருமையும் வாய்ந்தது; தனித்தமிழ் இயக்கத்தில் தன்னை முற்றிலுமாக இணைத்துக்கொண்டவர்; வடமொழி மற்றும் ஆங்கிலச் சொற்களைத் தவிர்த்து தமிழ்ச் சொற்களைத் தனது பேச்சிலும், எழுத்திலும் கையாண்டவர்; தாம் ஆற்றிய தமிழ்ப் பணிக்காக 2002-ஆம் ஆண்டுக்கான தமிழக அரசின் கி.ஆ.பெ. விசுவநாதம் விருதினைப் பெற்றவர்; இளையான்குடி தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்கு இருமுறை தேர்ந்தெடுக்கப்பட்டு

1989-1991; 1996-2001 ஆகிய கால அளவில் பேரவை உறுப்பினராகவும் பணியாற்றிய முனைவர் மு. தமிழக்குடிமகன் அவர்கள் 21.9.2004 அன்று மறைவுற்றதை அறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அவர் 1989-91 ஆகிய கால அளவில் சட்டமன்றப் பேரவைத் தலைவராகவும், 1996-2001 ஆகிய கால அளவில் இந்து சமய அறநிலையத் துறை, தமிழ் வளர்ச்சி மற்றும் பண்பாட்டுத் துறை அமைச்சராகவும் யாவரும் போற்றத்தக்க வகையில் பணியாற்றியுள்ளார். அவரது மறைவால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும் இப்பேரவை தெரிவித்துக் கொள்கிறது".

The above Resolution was adopted *nem. con* after observing silence for two minutes.

The House was then adjourned for the day as a mark of respect to the departed soul.

VII. QUESTIONS

Out of 1309 Notices of question received, 272 Notices were admitted of which 38 were treated as Starred questions and 234 were treated as Unstarred questions. Only 35 Starred questions were answered on the floor of the House. 350 Notices were converted into Unstarred questions. Answers to 777 Unstarred questions were placed before the House.

VIII. PANEL OF CHAIRMEN

On the 17th November 2004, Hon. the Speaker announced in the House the following Panel of Chairmen for the Ninth Session of the Twelfth Tamil Nadu Legislative Assembly:-

1. Thiru P. Rajarethinam
2. Thiru A. Anwer Rhazaa
3. Tmt C.M. Suryakala
4. Thiru L. Santhanam
5. Dr. D. Kumaradas
6. Thiru C.K. Tamizharasan

IX. STATEMENT MADE BY THE MINISTERS UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

During the period Four statements were made in the floor of the House by Hon. Ministers under rule 110 of the Tamil Nadu Legislative Assembly Rules. The details are as follows:-

Sl.No. and Date (1)	Statement made by (2)	Subject (3)
1. 17.11.2004	Hon. Selvi J Jayalalithaa, Chief Minister	Arrest of Jayandra Saraswathi, Seer of Kanchi Mutt.
2. 22.11.2004	Hon. Selvi J Jayalalithaa, Chief Minister	Solatum given to the family of Thiru Sankaraman, Manager, Kancheepuram Varadharaja Perumal Temple who was murdered on 3.9.2004.
3. 22.11.2004	Hon. Selvi J Jayalalithaa, Chief Minister	The incident relating to the death of sandalwood smuggler Veerappan and his associates who were shot dead by Special Task Force.
4. 22.11.2004	Hon. Thiru O. Panneerselvam, Minister for Public Works, Prohibition and Excise and Revenue	Providing of drinking water to the people of Chennai by the New Veeranam Scheme.

X. CALLING ATTENTION STATEMENTS

Four Calling Attention statements were made on the floor of the House by the Hon. Ministers on the following matters of urgent public importance:-

Serial Number and date on which the statement was made (1)	Name of the members who called the attention of the Minister (2)	Minister who made the Statement (3)	Subject (4)
1. 18.11.2004	Dr. R. Govindasamy	Hon. Minister for Public Works, Prohibition and Excise and Revenue	Regarding the situation arose due to complete collapse of the Manimuktha over bridge at Vridhachalam.
2. 18.11.2004	Thiru C. Gnanasekaran	Hon. Minister for Education and Commercial Taxes	Need to change the commencement of school timings of the Government schools in Tamil Nadu.
3. 19.11.2004	Thiru C. Gnanasekaran	Hon. Minister for Information and Publicity and Local Administration	Need to set right the drinking water problem in Chennai by getting continuous water supply through Telugu Ganga Project.
4. 22.11.2004	Thiru C. Gnanasekaran	Hon. Minister for Forests and Environment	Illicit cutting and smuggling of sandalwood trees to the value of about Rs.1 crore from Javadhu Hills at Kavalur in Vaniyambadi Taluk, Vellore District.

XI. LEGISLATIVE BUSINESS

During the period, 9 Bills were introduced, considered and passed in the Assembly. The details are as follows:-

SI.No. and Title of the Bill (1)	Date of Introduction (2)	Date of consideration and passing (3)
1. The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Forest-offenders, Goondas, Immoral Traffic Offenders and Slum-grabbers (Amendment) Bill, 2004 (L.A. Bill No.29 of 2004)	17.11..2004	18.11.2004
2. The Tamil Nadu Transparency in Tenders (Amendment) Bill, 2004 (L.A. Bill No.30 of 2004)	17.11..2004	18.11.2004
3. The Tamil Nadu Entertainments Tax (Amendment) Bill, 2004 (L.A. Bill No.31 of 2004)	17.11.2004	18.11.2004
4. The Tamil Nadu Taxation Special Tribunal (Repeal) Bill, 2004 (L.A. Bill No.32 of 2004) Bill, 2004	17.11.2004	18.11.2004
5. The Tamil Nadu Exhibition of Films on Television Screen through Video Cassette Recorders and Cable Television Network (Regulation) Amendment Bill, 2004 (L.A. Bill No.33 of 2004)	17.11.2004	18.11.2004

6. The Tamil Nadu Panchayats (Third Amendment) Bill, 2004 (L.A. Bill No.34 of 2004)	18.11.2004	18.11.2004
7. The Tamil Nadu Panchayats (Fourth Amendment) Bill, 2004 (L.A. Bill No.35 of 2004)	18.11.2004	18.11.2004
8. The Tamil Nadu General Sales Tax (Sixth Amendment) Bill, 2004 (L.A. Bill No.36 of 2004)	19.11.2004	22.11.2004
9. The Tamil Nadu Appropriation (No.10) Bill, 2004 (L.A. Bill No.37 of 2004)	22.11.2004	22.11.2004

XII. FINANCIAL BUSINESS

On the 17th November, 2004, Hon. Thiru C. Ponnaiyan, Minister for Finance presented to the House the Second Supplementary Statement of Expenditure for the year 2004-2005.

The demands for further grants were moved in the House on 19.11.2004. Out of 1046 Cut Motions received, 437 Cut Motions were admitted of which only 18 Cut Motions were moved in the House. The discussion on the Second Supplementary Statement of Expenditure for the year 2004-2005 took place in the House on 22nd November, 2004. Seven Members took part in the discussion. Hon. Minister for Finance replied to the Debate. The Cut Motions were later withdrawn by the Members by leave of the House. The House thereupon voted the Demands for Grants for further expenditure for the year 2004-2005 on the same day.

The Tamil Nadu Appropriation Bill relating to Second Supplementary Statement of Expenditure for the year 2004-2005, i.e. the Tamil Nadu Appropriation (No.10) Bill, 2004 (L.A.Bill No.37 of 2004) was introduced on 22nd November, 2004. The above Bill was considered and passed on the same day.

XIII. GOVERNMENT MOTIONS

1) On the 18th November, 2004, Hon. Thiru C. Ponnaiyan, Leader of the House (Minister for Finance) moved the following motion:-

"That rule 30, 130 and 132 be suspended and the Tamil Nadu Panchayats (Third Amendment) Bill, 2004 (L.A. Bill No. 34 of 2004) and the Tamil Nadu Panchayats (Fourth Amendment) Bill, 2004 (L.A. Bill No.35 of 2004) which have been introduced today be taken up for consideration today itself".

The Motion was put to vote and carried.

2) On the 19th November, 2004, Hon. Thiru C. Ponnaiyan, Leader of the House (Minister for Finance) moved the following motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on 22.11.2004 and the House do resolve to transact Government Business".

The Motion was adopted *nem con.*

3) On the 22nd November, 2004, Hon. Thiru C. Ponnaiyan, Leader of the House (Minister for Finance) moved the following motion:-

"That rule 30, 130 and 132 be suspended and the Tamil Nadu Appropriation (No.10) Bill, 2004 (L.A. Bill No.37 of 2004) which has been introduced today be taken up for consideration today itself".

The Motion was put to vote and carried.

4) On the 22nd November, 2004, Hon. Thiru C. Ponnaiyan, Leader of the House (Minister for Finance) moved the following motion:-

"That under rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned *Sine-die.*"

The Motion was adopted *nem con.*

XIV. ANNOUNCEMENT BY HON. SPEAKER

On the 19th November, 2004, Hon. the Speaker, announced in the House that today at 11.00 A.M. Hon. Chief Minister will administer National Integration Pledge at the Army Parade Ground near the Secretariat Main Building. The House, therefore, be adjourned at 10.45 a.m. and again reassembled at 11.15 a.m.

XV. ELECTION TO STATUTORY BODIES

On the 22nd November, 2004, Hon. the Speaker announced that the following Members had been elected to Senates, Syndicates and Board of Management of the Universities.

1. **Senate of the Alagappa University**

Thiru M. Rajasekar

2. **Syndicate of the Anna University**

P. Palaniappan

3. **Senate of the Bharathiar University**

1. Thiru K.S. Palanisamy
2. Tmt. V. Sivakami

4. **Senate of the Bharathidasan University**

1. Tmt. R. Sasikala
2. Thiru V. Sivapunniam

5. **Senate of the University of Madras**

Thiru Radha Ravi

6. **Senate of the Tamil Nadu Dr. M.G.R. Medical University**

1. Dr. D. Kumaradas
2. Thiru V.K. Lakshmanan

7. **Senate of the Manonmaniyam Sundaranar University**

1. Thiru M. Sakthivel Murugan
2. Thiru P. Arasan

8. **Board of Management of the Tamil Nadu Agricultural University**

1. Thiru P. Chithambaram

9. **Board of Management of the Tamil Nadu Veterinary Medical Science University**

1. Thiru P.K. Sekar Babu

10. **Senate of the Tamil University**

1. Thiru C. Rajendran
2. Thiru M. Ramkumar

11. **Senate of the Periyar University**

1. Thiru S.K. Selvam
2. Thiru K. Kandasamy

XVI. PRESENTATION OF REPORTS BY THE COMMITTEES

During the period, Twenty-five reports were presented to the House by various Committees of the House as detailed below:

Serial No. (1)	Name of the Report (2)	Date of Presentation (3)
1.	Hundred and Fifty-ninth Report of the Committee on Public Undertakings (2003-2005)	18.11.2004
2.	Seventy-eighth Report of the Committee on Petitions (2003-2004)	18.11.2004
3.	Seventy-ninth Report of the Committee on Petitions (2003-2004)	18.11.2004
4.	Eightieth Report of the Committee on Petitions (2003-2004)	18.11.2004
5.	Eighty-first Report of the Committee on Petitions (2003-2004)	18.11.2004
6.	Eighty-second Report of the Committee on Petitions (2003-2004)	18.11.2004
7.	Eighty-third Report of the Committee on Petitions (2003-2004)	18.11.2004
8.	Thirtieth Report of the Committee on Government Assurances (2003-2005)	19.11.2004
9.	Thirty-first Report of the Committee on Government Assurances (2003-2004)	19.11.2004
10.	Thirty-second Report of the Committee on Government Assurances (2003-2005)	19.11.2004

(1)	(2)	(3)
11.	Eighty-fourth Report of the Committee on Petitions (2003-2005)	19.11.2004
12.	Eighty-fifth Report of the Committee on Petitions (2003-2005)	19.11.2004
13.	Eighty-sixth Report of the Committee on Petitions (2003-2005)	19.11.2004
14.	Eighty-seventh Report of the Committee on Petitions (2003-2005)	19.11.2004
15.	Eighty-eighth Report of the Committee on Petitions (2003-2005)	19.11.2004
16.	Eighty-ninth Report of the Committee on Petitions (2003-2005)	19.11.2004
17.	Fifty-first Report of the Committee on Papers Laid on the Table of the House (2003-2005)	19.11.2004
18.	Two hundred and forty-seventh Report of the Committee on Public Accounts (2003-2005)	22.11.2004
19.	Two hundred and forty-eighth Report of the Committee on Public Accounts. (2003-2005)	22.11.2004
20.	Two hundred and forty-ninth Report of the Committee on Public Accounts (2003-2005)	22.11.2004

(1)	(2)	(3)
21.	Two hundred and fiftieth Report of the Committee on Public Accounts (2003-2005)	22.11.2004
22.	Two hundred and fifty-first Report of the Committee on Public Accounts (2003-2005)	22.11.2004
23.	Twelfth Report of the Committee on Delegated Legislation (2003-2005)	22.11.2004
24.	Thirteenth Report of the Committee on Delegated Legislation (2003-2005)	22.11.2004
25.	Ninetieth Report of the Committee on Petitions. (2003-2004)	22.11.2004

XVII. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period, 88 papers were laid on the Table of the House details of which are as follows:-

A.	Statutory Rules and Orders	..	40
B.	Reports, Notifications and Other Papers	..	48

	Total	..	88
